

Reduction in coal quota to Sarni Thermal Power Plant

†284. SHRI SURESH PACHOURI: Will the Minister of COAL be pleased to state:

(a) whether it is fact that the quota of coal of Sarni Thermal Power Plant has been reduced to 5.5 lakh metric tonnes per month from the present 6 lakh metric tonnes per month during April, 2003;

(b) whether PUF of Sarni Thermal Power Plant has fallen from 80 per cent to 70 per cent and power generation has been reduced by 250 mega watt as a result of less supply of coal to the said plant;

(c) whether the Government of Madhya Pradesh have requested to increase coal linkage of Sarni Thermal Power Plant to 6.5 lakh metric tonnes per month; and

(d) whether Government propose to extend assistance to Madhya Pradesh to raise power generation by accepting this proposal?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRAHLAD SINGH PATEL): (a) The Standing Linkage Committee (Short-term) has granted a monthly linkage of 6 lakh tonnes in respect of Sarni TPS for the quarter ending September¹ 03 from the level of 5.5 lakh tonnes granted for the quarter ending June' 03.

(b) No, Sir. The average Plant Load Factor (PLF) and generation per month during the year 2002-03 in respect of Sarni TPS was around 78.8% and 657 million units (MU) respectively as reported by Central Electricity Authority (CEA). The PLF and generation for the period April-June of the years 2002-03 and 2003-04 are 72.1 %; 1800 MU and 75.1 %; 1875 MU respectively.

(c) Yes, Sir. MPSEB had requested Ministry of Coal to increase the linkage of Sarni TPS to 6.5 lakh tonnes per month for the quarter ending September' 03 from a level of 5.5 lakh tonnes per month for the quarter ending June' 03.

(d) Standing Linkage Committee (Short-term)' after having the request of MPSEB examined, granted a monthly linkage of 6 lakh tonnes per month for the quarter ending September' 03 out of which 5.5 lakh

†Original notice of the question was received in Hindi.

tonnes per month is meant for generation and 0.5 lakh tonnes per month for stock building taking into consideration the trend of coal consumption by Sarni TPS in the last several months.

In addition to this a quantity of 45,000 tonnes of slurry which is equivalent to grade 'D' coal, was also offered to Sarni TPS by WCL for stock building but was not lifted by the power house.

Coal supplied by WCL to Madhya Pradesh Vidyut Mandal

†285. SHRI SURESH PACHOURI: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that Madhya Pradesh Vidyut Mandal has brought to the notice of Western Coalfield that coal supplied by them is not of good quality;

(b) whether stone contents in this coal are very high;

(c) if so, the action being taken to make improvement in the same; and

(d) whether the coal company propose to compensate for the losses incurred to Madhya Pradesh Vidyut Mandal for not supplying good quality of coal?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRAHLAD SINGH PATEL): (a) Yes, Sir. Coal companies have received complaints from MPSEB that the quality of coal supplied is not as per declared grade.

(b) to (d) The contents of extraneous material in coal is within the stipulated grades. The payment is finally decided on the basis of results of Joint Sampling. MPSEB had been deducting unilaterally from the bills of coal companies on the allegations of grade slippage. However, coal companies and MPSEB are taking steps to enter into comprehensive Fuel Supply Agreements, which include joint sampling of coal supplied to MPSEB to avoid the complaints regarding quality.

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